

**Post Offer Public Announcement to the Shareholders of
LIFESTYLE FABRICS LTD**

Registered Office: Anup Engineering Ltd Premises, Behind 66KV Electric Sub-Station, Odhav Road, Ahmedabad 382 415, Gujarat

This Post Offer Public Announcement is being issued by Chartered Capital And Investment Ltd. ("**Manager to the Offer**") on behalf of the Acquirer, **Strategybot Finance Pvt Ltd** (Formerly, Chamkaur Sahib Finance Pvt Ltd) (Referred to as the "Acquirer"), in compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulation, 1997 and subsequent amendments thereto.

This Announcement is in continuation of and should be read in conjunction with the Public Announcement published on December 08, 2008 and the Corrigendum to the Public Announcement published on March 09, 2009 and Letter of Offer dated March 07, 2009.

1. Name of the Target Company : LIFESTYLE FABRICS LIMITED
2. Name of Acquirer : STRATEGYBOT FINANCE (P) LTD
3. Name of Manager to the Offer : CHARTERED CAPITAL AND INVESTMENT LTD
4. Name of Registrar to the Offer : BEETAL FINANCIAL & COMPUTER SERVICES PRIVATE LIMITED
5. Offer Details:
 - a) Date of Opening of the Offer : FRIDAY MARCH 13, 2009
 - b) Date of Closure of the Offer : THURSDAY APRIL 02, 2009
6. Details of the Acquisition :

S. No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 2.00		Rs. 2.00	
2.	Shareholding of Acquirer before MOU/PA/Preferential allotment	No. of Shares	%	No. of Shares	%
		Nil	N.A	Nil	N.A
3.	Shares agreed to acquire by Acquirer by way of SPA	No. of Shares	%	No. of Shares	%
		4060393	73.83	4060393	73.83
4.	Shares acquired in the open Offer	No. of Shares	%	No. of Shares	%
		1100000	20.00	24900	0.45
5.	Size of the Open Offer (Number of Share multiplied by Offer Price per share)	Rs 22,00,000.00		Rs 49800.00	
6.	Shares acquired after PA but before 7 working days prior to closure date:- Price of the Share Acquired No. of Share Acquired % of Share acquired	NIL NIL NIL		NIL NIL NIL	
7.	Post Offer shareholding of Acquirer (2+3+4+6)	No. of Shares	%	No. of Shares	%
		5160393	93.83	4085293*	74.28*
8.	Pre and Post Offer shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		1439607	339607	1439607	1414707
		(6.17%)	(26.17%)	(25.72%)	(26.17%)

Note: * Shares have not yet been transferred in the name of Acquirer.

7. Status of the Escrow Account, whether released or not : Not yet released except some funds were transferred to special account in order make payment to shareholders.

8. Payment of Interest to the shareholders, if any : Nil

9. Status of investors complaints received, if any : Nil

This Post Offer Public Announcement would also be available on SEBI Website at <http://www.sebi.gov.in>.

The Board of Directors of Acquirer **Strategybot Finance Pvt Ltd** (formerly Chamkaur Sahib Finance Pvt Ltd) having its registered office at B II-144, Apo-Aap Street, Nabha, Patiala 147 201, Punjab accepts full responsibility for the information contained in this Post Offer Public Announcement and also for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments made thereof.

Issued by Manager to the Offer on behalf of the Acquirer



Chartered Capital and Investment Limited

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Date : 20.04.2009

Place : New Delhi

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